

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 171 of 2012

Dated : 18th December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Tata Power Delhi Distribution Co. Ltd. Appellant (s)
Versus
Delhi Electricity Regulatory Commission ...Respondent (s)

Counsel for the Appellant(s): Mr. Sakya Chaudhuri
Mr. Anand K. Shrivastava
Mr. Shantnu Singh

Counsel for Respondent (s): Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-1

ORDER

Post the matter for hearing on **23rd & 24th January, 2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/pr